The budget allocations received during 2007-08, 2008-09 & 2009-10 and amount utilized during 2007-08 & 2008-09 by the Ministry under these schemes and for NEC is given in the following table. The unutilized allocated funds lapse at the end of the financial year.

(Rs. in Crore)

Scheme	Amou	Amount Allocated in Budget (RE) during			
	2007-08	2008-09	2009-10	2007-08	2008-09
NLCPR	636.00	650.00	700.00	636.00	* 660.38
Special BTC Package	100.00	100.00	50.00	100.00	67.03
Schemes under Special Fund for Infrastructure upgradation under the Social and Infrastructure Development Fund		88	5.00	-	
NEC	600.00	624.00	623.00	583.61	611.53

^{*} Rs. 10.38 crore re-appropriated from budget allocation of Special BTC Package.

(c) To ensure full utilization of the funds released within the framework of the financial procedures the guidelines are reiterated to the States from time to time. Further, the status of the projects sanctioned and the utilization of the funds released is monitored periodically at various levels in the Ministry and NEC.

Grants to NGOs

1070. SHRI DHIRAJ PRASAD SAHU: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether Government has any plan to reduce its grant-in-aids to NGOs during the next financial year;
 - (b) if so, the reasons therefor;
- (c) the details of the allocation under the head 'grant-in-aid' to NGOs during last three financial years; and
 - (d) the details of the actual grants sanctioned during the above period?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) No, Sir.

- (b) Does not arise.
- (c) There is no specific scheme/programme for 'grant-in-aid' to NGOs in the Ministry. However, 'grant-in-aid' under different schemes/programmes is being given to NGOs, among others.

(d) Details of grants sanctioned/released to NGOs during the last three financial years under various schemes/programmes of the Ministry are given in statement.

Statement

Details of grants sanctioned to NGO

S.No.	Name of the scheme/programme	Grants sanctioned/released (Rs in lakh)			
		2007-08	2008-09	2009-10 (till 26.2.2010)	
1	Grants-in-Aid to Greening India Scheme	854.00	395.00	82.00	
2	Environmental Information System (ENVIS) Scheme	85.91	147.05	130.65	
3	Environment Education Awareness and Training Scheme	546.79	956.30	1099.78	
4	Centres of Excellence Scheme	478.32	464.75	413.08	
5	Grants-in-Aid under Research & Development Scheme	8.35	40.24	21.49	
6	Grants-in-Aid under National Natural Resource Management Scheme (NNRMS)	2.26	7.43	17.41	
7	Strengthening of Wildlife Division and Consultancies for Special Tasks	25.64	49.07	30.09	
8	National River Conservation Directorate (NRCD)	0.40	2.75	Nil	
9	Climate Change	198.00	144.00	80.00	

River pollution due to dye units

1071. SHRI T.T.V. DHINAKARAN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether it is proposed to bring forward a policy on preventing pollution of rivers by dye units; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) and (b) Discharge Standards for effluents by industries, including dye units, have been notified under the Environment Protection Act, 1986 by the Ministry of Environment and Forests. Compliance of these standards is monitored by the Central Pollution Control Boards and State Pollution Control Boards.